

(ख) इस मामले में अब तक कोई कार्यवाही न किये जाने के क्या कारण हैं ?

ऊर्जा तथा कोयला मंत्री (श्री ए०बी०ए० गवी खान चौधरी) : (क) जी, हाँ, हरिके और फिरोजपुर हैडवर्क्स, जोकि गंग नहर को पानी देते हैं, न कि भाखड़ा हैडवर्क्स, पंजाब सरकार के नियंत्रण में हैं ।

(ख) जल कम रह जाने की 21-9-1979 से 20-5-80 तक की अवधि के दौरान रावी व्यास के जल में से गंग नहर (बीकानेर नहर) का जल के 5,86,286 क्यूबिक दिन को सप्लाई की गई । गंग नहर का पानी की सप्लाई भाखड़ा बांध से नहीं की जाती ।

दक्षिणी चंगर नहर, बाहवली वितरण नहर, जम्बाला वितरण नहर, किशनगढ़ वितरण नहर, मादूल शाखा तथा कर्णी मिह शाखा का जल की सप्लाई भाखड़ा के जल से की जाती है और इन शाखाओं का जल के 3,91,584 क्यूबिक दिन की सप्लाई की गई ॥

(ग) जी, नहीं । तथापि, राजस्थान सरकार द्वारा सूचित किया गया है कि पंजाब क्षेत्र में जल बाहक नहर के क्षतिग्रस्त होने के कारण गंग नहर को पंजाब-राजस्थान सीमा पर सप्लाई निस्सरण की पूरी मात्रा नहीं मिल पाती ।

(घ) पंजाब सरकार ने गोपड, हरिके और फिरोजपुर हैडवर्क्सों का अभी तक भाखड़ा व्याम प्रबंध बोर्ड का नहीं सीपा है ।

(ङ) जी, हाँ ।

(च) हैडवर्क्सों का अन्तर्गत भाखड़ा व्याम प्रबंध बोर्ड को दिए जाने के प्रश्न पर पंजाब सरकार से विचार-विमर्श किया जा रहा है ।

Salanpur Thermal Power Plant in West Bengal

219. SHRI ANANDA PATHAK:

SHRI SAIFUDDIN CHOU-
DHURY:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) what is the progress of Salanpur Thermal Power Plant in West Bengal; and

(b) the details thereof?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) and (b). A proposal to locate a large thermal power station at Salanpur in West Bengal was submitted to the Committee for selection of sites for large thermal power station set up by Government of India in 1973. The proposal is based on availability of coal from Raniganj coal fields. The Committee, however, recommended setting up a large thermal power station for Eastern Region at Faraka which is now under construction.

Normal Life of and Deteriorating Condition of Power Plants

220. SHRI SUSHIL BHATTACHARYA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) what is the normal life of a power plant in our country;

(b) whether Government have investigated into the deteriorating conditions of all the power plants;

(c) if so, the findings of the investigation; and

(d) if not, the reasons thereof?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Normal life of a Thermal Power Plant is about 25 years whereas the life of Hydro Electric Plant is about 35 years

(b) to (d). Central Electricity Authority monitors the performance of Power Plants all over the country. Old plants which have outlived their life are derated and at suitable times are retired when the cost of generation becomes prohibitively high.

T.V. Relay Centre at Asansol

221. SHRI SUSHIL BHATTACHARYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the construction work on T.V. relay centre at Asansol is expected to be started; and

(b) if not, the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b). The project to set up a T. V. Relay Centre at Asansol has already been approved and taken up for implementation. The site for the Relay Centre has been acquired and the construction of the building is expected to commence during the current financial year.

Objections to Women Symbol allotted to Lok Dal

222. SHRI N. E. HORO: Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that women were seen objecting the legend inscribed on the women symbol allotted to the Lok Dal;

(b) whether it is also a fact that women feel it an insult when the slogan 'Aurat par mohar lagao' was shouted in the villages; and

(c) if so, the steps Government are considering so that the feelings of women are not hurt?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). As per information furnished by the Election Commission, the symbol "Woman" as printed in ballot papers would not contain any legend inscribed on the picture of "woman" symbol. Therefore the question of woman objecting to the legend being inscribed on the "woman" symbol does not arise. However, the Commission has received a few representations from:

(1) Shri Mangal Sain Wadhwa, President, Arya Samaj, Ludhiana.

(2) Shri R. S. Bekha Rahalkar, Thana District Congress (I).

(3) Convenor, Cmatra Yuva Sangarsh Vahini, Alwar, and

(4) Smt. Roza Deshpande, Bombay objecting to the allotment of that symbol.

(c) The symbol "woman" has been continuing as a free symbol in the States of Bihar, Maharashtra etc. ever since June, 1977. Till 26th April, 1980 that is, the date on which the symbol "woman" was reserved for a national party, no objection from any quarter was received by the Commission. Moreover, the matter falls exclusively within the jurisdiction of the Election Commission under the Election Symbol (Reservation and Allotment) Order, 1968.

Terms of Reference of Press Commission

223. PROF. MADHU DANDAVATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to make the terms of reference of the Press Commission more comprehensive and replace the members of the Commission who have resigned;

(b) if so, what are the modifications in the original terms of reference; and

(c) what are the names of the members of the Press Commission who have resigned and those of the members newly appointed?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Yes, Sir.

(b) The revised terms of reference of the Commission are in the process of being finalised.

(c) A statement containing the names of Chairman and Members of the Press Commission, who have resigned is attached. Shri Justice K. K.